

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

06/02/2020

O.A./260/47/2020

PRAVAT KUMAR SAHOO

-V/S-

M/O RAILWAYS

ITEM NO:10

FOR APPLICANTS(S) Adv. :

Mr. B. Dash

FOR RESPONDENTS(S) Adv.:

Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard Learned counsels for the applicant and Mr. T. Rath, Learned counsel for the respondents. It is submitted by the applicant's counsel that he being a land oustee, is entitled for the benefit of job as per the circular of Railway Board, copy of which is at Annexure A/2. He has submitted a representation dated 1/1/2020 (A/3) to Respondent No. 2, which is stated to be pending.</p> <p>It is submitted by Learned counsel for the respondents that the competent authority in this case is Respondent No. 1. It is also submitted by the Learned counsel for the applicant that in a similar matter OA No. 860/19, order has been passed directing Respondent No. 1/Competent Authority to consider and dispose of the representation of the applicant in the said case. It is submitted that this OA may also be disposed of as in OA No. 860/19.</p> <p>In view of the above submissions we dispose of this OA without expressing any opinion on merit, with direction to the Respondent No.1/Competent Authority to consider and dispose of the representation dated 01.01.2020 of the applicant addressed to respondent No. 2 (Annexure - A/3), by passing a speaking and reasoned order, copy of which is to be communicated to the applicant within two months of receipt of a copy of this order.</p> <p>Applicant is at liberty to send a copy of this order along with copy of the paper book of the OA and with copy of</p>

the representation and copy of judgments/citations in his favour, to the Respondent no. 1/Competent Authority within 15 days and if the same is received, Respondent No. 1/Competent Authority will consider the same while disposing of the representation dated 01.01.2020 as stated above.

The OA stands disposed of as above with no order as to cost.

( GOKUL CHANDRA PATI)  
MEMBER (A)

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